

BUSINESS ADVISORY COMMITTEE

(Twelfth Lok Sabha)

EIGHTH REPORT

(Presented on 18.12.1998)

The Business Advisory Committee held a sitting on Thursday, the 17th December, 1998.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

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| (1) Discussion and Voting on Supplementary Demands for Grants (Railways) for 1998-99. | 2 hours |
| (2) The Leaders and Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Bill, 1998.
(Consideration and passing) | 1 hour |
| (3) The Customs (Amendment) Bill, 1998.
(Consideration and passing) | 1 hour |
| (4) The Marriage Laws (Amendment) Bill, 1997, after it has been passed by Rajya Sabha.
(Consideration and passing) | 1 hour |
| (5) The Indian Majority (Amendment) Bill, 1997, after it has been passed by Rajya Sabha.
(Consideration and passing) | 1 hour |
| (6) The Administrators General (Amendment) Bill, 1998, after it has been passed by Rajya Sabha.
(Consideration and passing) | 1 hour |
| (7) The Merchant Shipping (Second Amendment) Bill, 1998, after it has been passed by Rajya Sabha.
(Consideration and passing) | 1 hour |
| (8) The Patents (Amendment) Bill, 1998, after it has been passed by Rajya Sabha.
(Consideration and passing) | 2 hours |

3. The Committee also recommend that discussions under Rule 193 on the following subjects may be held:—

- (1) Damages of crops due to natural calamities such as floods, cyclones, etc.
- (2) Statement made by Prime Minister on bilateral talks with United States.

(3) Closing down of eight Public Sector Undertakings in the country.

4. The Committee further recommend that in order to make available more time for completion of essential items of Government and other business, the House may sit during lunch hour and also sit late during the remaining period of the session.

NEW DELHI;
December 17, 1998

Agrahayana 26, 1920 (Saka)

G. M. C. BALAYOGI.
Chairman
Business Advisory Committee.